

The Minister of Education (Dr. K. L. Shrimali): (a) In the schools, where uniforms have been prescribed, the students are required to come in such uniforms.

(b) No, Sir.

(c) Does not arise.

Scholarships to Technical Students

423. { Shri Buta Singh:
Shri Gulshan:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that most of the scholars in receipt of Merit and Merit-cum-means scholarship awards have to spend more than Rs. 75 per month towards their hostel dues in the engineering colleges throughout India;

(b) whether Government are considering any proposal to increase the scholarship amount to facilitate the scholars to meet their expenses on purchasing books and stationery; and

(c) if so, what are the decisions of the Government?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) The value of Merit-cum-Means scholarships awarded in the engineering colleges has been fixed at Rs. 75 after taking into consideration on an all-India basis various factors such as Hostel fees etc. Besides the scholarshipholders enjoy exemption from the payment of tuition fees. The amount is therefore considered to be adequate.

(b) and (c). At present there is no proposal to enhance the value of such scholarships.

Scholarships to Technical Students

424. { Shri Buta Singh:
Shri Gulshan:

Will the Minister of Scientific Re-

search and Cultural Affairs be pleased to state:

(a) whether it is a fact that most of the engineering colleges in India do not decide the grant of scholarships (both Merit and Merit-cum-means) to the Technical Students till the end of the academic year;

(b) whether it is also a fact that considerable difficulty is being experienced by financially poor students to pilot their studies by paying the fees etc. in advance; and

(c) if so, what steps Government have taken or propose to take to ensure payment of scholarship awards before the end of the first term?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) to (c). Some complaints were received last year and steps were taken to ensure that most of the scholars are paid their scholarships before the end of the academic year. No complaint has been received in the current session.

12 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1962-63

The Minister of Finance (Shri Morarji Desai): Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1962-63.

12.01 hrs.

RESOLUTIONS RE: PROCLAMATION OF EMERGENCY AND AGGRESSION BY CHINA—Contd.

Mr. Speaker: The House will now take up further discussion on the resolutions moved by the hon. Prime Minister on the 8th November, 1962, along with the amendments that had been moved. Shri Oza.

Shri Surendranath Dwivedy (Kendrapara): Sir, may we have an idea as to when the hon. Prime Minister will give a reply?